

From,

Hira Singh Bonal,
H.J.S.
Registrar General,
High Court of Uttarakhand,
Nainital.

To,

- All the District Judges, Subordinate to High Court of Uttarakhand.
2. Principal Judge/Judges, Family Courts, Subordinate to High Court of Uttarakhand.
 3. Principal Secretary, Legislative and Parliamentary Affairs, Govt. of Uttarakhand, Dehradun.
 4. Secretary, Law-cum-L.R, Govt. of Uttarakhand, Dehradun.
 5. Chairman, Commercial Tax Tribunal, F-6, Nehru Colony, Hardwar Road, Dehradun.
 6. Chairman, State Transport Appellate Tribunal, 3/5 A, Race Course, near Rinku Medicos, Dehradun.
 7. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital.
 8. Legal Advisor to Hon'ble Governor, Uttarakhand, Raj Bahwan, Dehradun.
 9. Secretary, Lokayukt, 3/3 Industrial Area, Patel Nagar, Dehradun.
 10. Registrar, State Consumer Redressal Commission, Uttarakhand, H. No. 176, Azabpur Kala near Spring Hill School, Mothrowala Road, Dehradun- 248415.
 11. Member- Secretary, Uttarakhand State Legal Services Authority, Nainital.
 12. Presiding Officer, Labour Courts, Dehradun, Hardwar & Kashipur, District Udham Singh Nagar.
 13. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital.
 14. Presiding Officer, Food Safety Appellate Tribunal, Dehradun and Haldwani, District Nainital.
 15. Registrar, Public Service Tribunal, District Dehradun.
 16. Chairman, Cooperative Tribunal, Dehradun.
 17. Registrar-cum-Secretary, State Police Complaint Authority, Dehradun.
 18. Chairman, Permanent Lok Adalat, Dehradun, Haridwar, Nainital and Udham Singh Nagar.
 19. Addl. Secretary, Law, Uttarakhand Public Service Commission, Haridwar.

C. L. No. 09 /UHC/Vigilance Cell/2020

Dated: August 6th, 2020.

Subject: Regarding Enquiry of Disproportionate Assets.

Sir,

With regard to the subject noted above, I am directed to inform that Hon'ble Court has been pleased to circulate formats for the purposes of Enquiry of Disproportionate Assets, conducted on a complaint or otherwise, against the Officers/ Officials in the

-2-

establishment of High Court and the members of Subordinate Judiciary including staff and the Officers posted on deputation, for information. Said formats includes Annexure 1 'Form A' (one page) and Annexure 2, which contains six statements (11 pages). Both the Annexure are enclosed.

2- You are, therefore, requested to bring this Circular Letter to the knowledge of all the Judicial Officers and staff posted in your respective jurisdiction, for their information.

3- You are, therefore, requested accordingly.

Enclosure(s): As above.

Yours Faithfully,

Sd/-
(Hira Singh Bonal)
Registrar General

Letter No. 3630/UHC/Vigilance Cell/2020 Dated: August 06th, 2020.

Copy forwarded for information to:-

1. PPS to Hon'ble the Acting Chief Justice, with a request to place this Circular Letter before His Lordship for kind perusal.
2. PS(s)/PA(s) to Hon'ble Judge(s) with the request to place it before His Lordship for kind perusal.
3. All the Registrars, High Court of Uttarakhand.
4. Joint Registrar-I & II.
5. Vigilance Section.
6. All the Deputy Registrars/ Assistant Registrars/ Section Officers to circulate amongst staff.
7. Management Officer to circulate amongst all the Drivers & class-IV staff.
8. OIC/NIC, High Court of Uttarakhand, Nainital, to upload the C.L. on the official website.
9. Guard File.

Registrar General

Form A

(Initial Information Form)

Issue Date:

Date of Receiving by the officer/official concerned:

Information regarding the officer/official concerned, his/her spouse and dependents
(please attach sheets if required)

Serial No.	Information	Details
1	Name Presently posted as	
2	Permanent address	
3	Current/ correspondence address	
4	Telephone/ mobile number	
5	Aadhar Number (please attach a copy)	
6	PAN (please attach a copy)	
7	Driving License Number (please attach a copy)	
8	Ration Card Number (please attach a copy)	
9	Passport Number (please attach a copy)	
10	Bank Saving/ Current A/C number	
11	Bank locker number	
12	PPF number	
13	Bank insurance policy Number	
14	RDF number	
15	Post Office Saving/ Current A/C number	
16	Post Office insurance policy number	
17	NSC/ RD/ FD/ TD/KVP/MIS numbers	
18	DeMat A/C number	
19	LIC and other Insurance policy numbers	

Signature of the officer concerned

Date:

Receiving Officer/official:

Date of deposition to the office of Registrar Vigilance:

Statement-1

Annexure 2

Statement of immovable property belonging to the undersigned and his/her dependents either in their own names or in the names of others as on date_____

Details of property	Held in whose name	Date of acquisition	Mode of acquisition (whether acquired by purchase or inheritance, gift, lease, mortgage or any other means)	Name and address of the person from whom acquired	Whether within local limits of jurisdiction	Price paid for the property or if acquired otherwise then by purchase, mortgage or lease its value at the time of acquisition	Source from which payment was made for the property and mode of payment	Whether information was given to the authority and sanctions obtained (if necessary)
House or shops or other buildings (with full address)	1							
	2							
	3							
	4							
	5							
Lands or plots	1							
	2							
	3							
	4							
	5							
Any other kind of immovable property								

Note- Attach additional sheets if required.

Details of acquisition of property standing in the name of Hindu Undivided Family or partnership in which the officer/official has a claim or interest or share should be shown separately in the statement.

**Signature-
Date-
Full Name-
Designation-
Address-**

Statement-2

Annexure 2

Statement of immovable property possessed by the undersigned and his/her dependents either in their own names or in the names of others and disposed of between (date/year)_____ and (date/year)_____

Details of property disposed of	Held in whose name	Date of disposal or sale	Sale price or value at the time of disposal if otherwise disposed of and mode of payment of price	How was sale price utilized or invested	Name and address of the person to whom the property was sold or otherwise disposed of	Was sanction from authority obtained for disposing of the property	Mode and Date of acquisition of property	Name and address of the person from whom acquired	Price paid for the property or if acquired otherwise then by purchase, mortgage or lease its value at the time of acquisition	Whether information was given to the authority and sanctions obtained (if necessary)
House or shops or other buildings (with full address)	1									
	2									
	3									
	4									
	5									
Lands or plots	1									
	2									
	3									
	4									
	5									
Any other kind of immovable property										

Note- Attach additional sheets if required.

Details of disposal of property standing in the name of Hindu Undivided Family or partnership in which the officer/official has a claim or interest or share should be shown separately in the statement.

Signature-
Date-
Full Name-
Designation-
Address-

Statement-3

Annexure 2

Statement of movable property belonging to the undersigned and his/her dependents either in their own names or in the names of others as on date _____

Details of property	Date of acquisition	Mode of acquisition (whether acquired by purchase or inheritance, gift, lease, mortgage or any other means)	Name and address of the person from whom acquired	Price paid for the property or if acquired otherwise then by purchase, mortgage or lease its value at the time of acquisition	Source from which payment was made for the property and mode of payment	Whether information was given to the authority and sanctions obtained (if necessary)
Ornaments and jewellery (full list including loose prices of gold, silver and precious stones and articles made there form)						
Motor vehicles (car etc)						
Motor Cycles, scooters, horses, carriages and other means of conveyance						
Carpets						
Projectors, cameras, binoculars and other electronic equipments						
Mobile phones, PDAs, Desktops, Laptops etc.						

Fire arms						
ACs, room coolers, exhaust fans, other fans etc						
Refrigerators, water coolers etc						
Radios, TVs, Tape recorders etc						
Washing machines, cooling ranges, water geysers and other electrical gadgets						
Live stock						
Crockery, cutlery and utensils						
Clothing and personal equipments						
Any other kind of immovable property or article						

**Note- Attach additional sheets if required
In respect of items which have price/ value of less than
5000 rs individually, aggregate value and number of
items possessed can be shown.**

**Signature-
Date-
Full Name-
Designation-
Address-**

Washing machines, cooling ranges, water geysers and other electrical gadgets										
Live stock										
Crockery, cutlery and utensils										
Clothing and personal equipments										
Any other kind of immovable property or article										

**Note- Attach additional sheets if required
 In respect of items which have price/ value of less than
 5000 rs individually, aggregate value and number of
 items possessed can be shown.**

**Signature-
 Date-
 Full Name-
 Designation-
 Address-**

Bank deposits (Current, Saving, Call deposits, Short term deposits or any other form) with Bank and Branch name												
Post Office Deposits												
Deposits with Companies (with name and address)												
Other Loans (with details)												
Cash in hand (including that kept with others or lockers)												

**Note- attach additional sheets if required
 Details of acquisition of property standing in the name of Hindu Undivided Family or partnership in which the officer/official has a claim or interest or share should be shown separately in the statement.**

**Signature-
 Date-
 Full Name-
 Designation-
 Address-**

redeemable or irredeemable)																	
Units of UTI																	
Shares / Equities (whether cumulative redeemable or irredeemable)																	

**Note- attach additional sheets if required
 Details of disposal of property standing in the name of Hindu Undivided Family or partnership in which the officer/official has a claim or interest or share should be shown separately in the statement.**

**Signature-
 Date-
 Full Name-
 Designation-
 Address-**